

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 153 OF 2015

Dated: 25th April, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Damodar Valley Corporation

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Mr. Vishnu S. Pillai
Mr. S.K. Chaturvedi for R-1

Mr. R.B. Sharma for R-3

Mr. Shivi Sanyam
for Mr. Manish Srivastav for R-4

Mr. Ravi Sharma for R-6

ORDER

List this matter for hearing on **26.04.2018** (On Top), as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
pr/vt

(Justice N. K. Patil)
Judicial Member